

Setting up of new sponge iron plants

3841. SHRI GOPI NATH GAJAPATHI: Will the Minister of STEEL be pleased to state:

(a) Whether there is any proposal under consideration of the government for setting up of new sponge iron plants in Public/Private Sector in various States and particularly in Orissa during the Eighth Plan; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Setting up of sponge iron projects in the Private Sector does not require Government approval. In so far as the Public Sector is concerned, Government have sanctioned preparation of detailed project report for a sponge iron plant to be jointly set up by Steel Authority of India Ltd. and Kudremukh Iron Ore Company Ltd. However, no investment decision on the project has so far been made and the location of the project has also not been finalised.

Setting up Indian Telephone Industries unit in Garhwal Region

3842. SHRI BHUJWAN CHANDRA KHANDURI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to set up a unit of the Indian Telephone Industries in Garhwal region of Uttar Pradesh; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

Anti-Social Activities of Inter-State Mafia Gangs in Delhi

3843. SHRI V.S. VIJAY RAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether anti-social activities of inter-state mafia gangs operating in Delhi, Noida and Ghaziabad are increasing; and

(b) if so, the action being taken by the Government to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI M.M. JACOB): (a) and (b) The registration, investigation and detection of crimes of all categories in States is the responsibility of the State Governments. As far as the Union Territory of Delhi is concerned, no such inter-state mafia gang is reportedly operating in the Union Territory of Delhi. However, strict vigil is being maintained in Delhi to avoid any such activity.

[Translation]

Enquiry into the Functioning of C-DOT

3844. KUMARI VIMLA VERMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a number of enquiry Committees have been set up to look into the functioning of C-DOT Organisation and its former Advisor;

(b) if so, the findings of these Committees and outcome thereof;

(c) whether as a result a number of talented scientists have resigned and gone to foreign countries; and

(d) whether indigenous Rural Telephone Exchanges developed by this Institute have resulted in saving of adequate foreign exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b) No enquiry Committees have been set up. However, an expert Committee was set up by the Government in January, 1990 for assessment and evaluation of C-DOT. The Committee's report is under consideration of the Government.

(c) A number of engineers have left the C-DOT. Whether they have gone to foreign countries is not known to the Department.

(d) A number of rural telephone exchanges developed by C-DOT have been deployed in the network. Development of indigenous technology for rural exchanges by C-DOT has resulted in saving of foreign exchange that would have been required in the event of import of equipment or technology for rural exchanges.

Indian Citizenship to Bangladesh Refugees living in Pilibhit, U.P.

3845. DR. PARSHURAM GANGWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some migrated persons